## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 20(ND)/20106 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY

Mr. ANIL GUPTA & Ors

Vs.

Mr. Yogesh Mahajan & Ors. M/s. Indianhawks Wealth Creators Pvt. Ltd. & Ors SECTION OF THE COMPANIES ACT: 397/398

S.NO. DESIGNATION

BHARATGURTA ADVOCATE FOR PETZTZONERS

Order

Part heard for 22.9.2016.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

MEMBER (T)

15th September, 2016 (P.K. SUD)